

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 445/98

Monday this the 23rd day of March, 1998.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

Vijayappan V.N.
Vijayasadanam,
Ithithanam PO,
Thuruthy-686 535,
Changanacherry. Applicant

(By Advocate Mr. P.C. Sebastian)

Vs.

1. The Superintendent of Post Offices,
Changanacherry Division,
Changanacherry-686 101.
2. The Postmaster General,
Central Region,
Kochi-682016. Respondents

(By Advocate Mr. Devy rep. Mr. Mathews J Nedumpara)

The application having been heard on 23.3.98, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

who

The applicant is an aspirant for selection and appointment to the post of Extra Departmental Sub Post Master, Kurichi Post Office has filed this application for a declaration that the applicant is entitled to be considered for selection to the vacancy of Extra Departmental Sub Post Master, Kurichi Post Office alongwith the candidates sponsored by the Employment Exchange, notwithstanding the fact that his name has not been sponsored by the Employment Exchange. The applicant submits that he has filed an application before

contd.....

the first respondent on 12.3.98 (Annexure.A2).

2. When the application came up for hearing today, learned counsel appearing on behalf of the respondents states that in view of the ruling of the Hon'ble Supreme Court in Excise Supdt. Malkapatnam, Krishna Dist. A.P. Vs. K.B.N. Visweswara Rao and others (1996) 6 SCC 216, the respondents would consider the candidature of the applicant also for selection and appointment to the post of Extra Departmental Sub Post Master, Kurichi P.O.

3. In the light of the submission of the learned counsel for the respondents and as agreed to by the learned counsel for the applicant, we dispose of this application with a direction to the first respondent to consider the candidature of the applicant as valid for selection and appointment and to consider his name for selection and appointment to the post of Extra Departmental Sub Post Master, Kurichi Post Office, though his name may not be sponsored by the Employment Exchange.

4. Learned counsel for respondents undertakes to intimate the department of this order forthwith. No order as to costs.

Dated the 23rd day of March, 1998.


S.K. GHOSAL

ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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